

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III

CA-(CAA)-88(ND)/17

IN THE MATTER OF:

M/s. MKS Pharma Limited & M/s. Skymap  
Healthcate (P) Ltd...

... PETITIONER

SECTION :  
Under Section 230-232

Order delivered on 28.7.2017

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/applicant : -

For the Respondents : -

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 08.8.2017.



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
28.7.2017